

**Central AID for Dairy Development
in Orissa ..**

3066. SHRI K. PRADHANI: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether the State Government of Orissa has approached the Central Government to seek financial assistance for the dairy development in the Orissa State; and

(b) if so, quantum of the help given by the Central Government as well as by the World Bank in this regard?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) and (b). No proposal for dairy development has been received from the State Govt. of Orissa by the Central Government. Provision is, however, available for dairy development in the State under a Central Sector Scheme.

Merit-cum-Means Scholarships

3067. SHRI SHANKER SINHJI VAGHELA: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) the number of merit-cum-means scholarships awarded by the Central Board of Secondary Education, New Delhi in 1976-77 to meritorious boys in the Higher Secondary Examination, 1976;

(b) the names of students whom this scholarships have been awarded;

(c) the particulars about the scholarships;

(d) the criteria of determining the eligibility for the award of this scholarship; and

(e) whether all those to whom the scholarships have been awarded since been paid the amount of scholarship?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) In 1976-77, 70 students have so far been selected by Central Board of Secondary Education for award of Merit-cum-Means Scholarships under the National Scholarships Scheme of the Ministry of Education administered through the State Government/UT Administrations. The Examining Bodies make the provisional selection of students on Merit-cum-Means basis and furnish the list to the State Governments/Union Territory Administrations.

(b) A list is laid on the Table of the House. [Placed in Library. See No. LT-663/77].

(c) The National Scholarships are awarded on Merit-cum-Means basis on the results of the Final School leaving Examinations and are tenable till the completion of 1st degree course;

(d) the main criteria of eligibility is:—

(i) Parents income should not exceed Rs. 500/- per month.

(ii) The candidates should not be in receipt of any other scholarship.

(iii) Candidates should be pursuing further studies in recognised colleges/institutions of India.

(e) Responsibility for payment of scholarship is that of the State Government or the Union Territory Administration from whose jurisdiction the student has passed the examination on the basis of which he has been awarded the scholarship. Information about actual payment is being collected and will be placed on the Table of the Sabha.